

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Ins.) No. 1417 of 2019

IN THE MATTER OF:

Union of India

....Appellant

Vs.

Oriental Bank of Commerce

....Respondent

Present:

**For Appellant: Mr. Sanjay Sorie, Director Legal MCA,
Mr. Gopal Singh and Mr. A.K. Sahoo, Advocates
for DROC**

For Respondent: Proxy Counsel for Mr. Vishal Yadav

O R D E R

12.03.2020: Heard both sides. **Judgment is Reserved.**

The Learned Counsel appearing for the parties are directed to submit their written submissions, within three days from today.

[Justice Venugopal M.]
Member (Judicial)

[V. P. Singh]
Member (Technical)

[Alok Srivastava]
Member (Technical)

sa/nn